

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6331
ANSWERED ON:05.05.2015
EXTRADITION OF TERRORISTS
Rai Shri Nityanand

Will the Minister of HOME AFFAIRS be pleased to state:

the status of extradition of Dawood Ibrahim and other terrorists who are wanted in various terrorist cases in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

Dawood Ibrahim is an accused in Mumbai serial blast of 1993 and a Red Corner Notice No.A0135/4-1993 is in existence against him. The United Nations Security Council has also issued a Special Notice No. U-65/4-2006 against him. The subject has not been located so far. Extradition process with regard to Dawood Ibrahim would be initiated once the subject is located.

However, Government of India has made requests in respect of fugitives wanted by Indian Authorities in terrorist cases namely Willy Naruenartwanich to Thailand, Usmani Ghani Khan to Saudi Arabia, Abdul Wahid Siddiqui to the United Arab Emirates, Velu @ Boopalan @ Dileepan @ Niranjana to the United Kingdom and Mohammad Hanif Tiger @ Mohammad Hanif Umerji Patel to the United Kingdom for expeditious extradition of these fugitives.